CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH



OA No.2541/2001

New Delhi, this 27th day of September, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman Hon'ble Shri M.P. Singh, Member(A)

Dr. D.B. Boralkar R-401, Anupam Aparptments East Arjun Nagar, Shahadara, Delhi .. Applicant (By Shri S.K.Dwivedi, Advocate)

versus

1. Chairman Central Pollution Control Board East Arjun Nagar, Delhi-32

2. Secretary M/Environment & Forests Paryavaran Bhavan, CGO Complex New Delhi

. Respondents

ORDER(oral)

By Shri M.P. Singh

applicant working as Assistant Secretary an aspirant for promotion to the post of Additional Director. According to him, Recruitment Rules for the post of Additional Director provides for 50% by promotion and 50% by transfer on deputation failing which by direct recruitment. The age limit for direct recruits is 50 years. According to the applicant, respondents have already undergone the process for filling up of 50% posts (i.e. 4 posts) by transfer on deputation earlier but no suitable candidate was found eligible and therefore they are undertaking the process of filling up the posts by However, applicant has not given any direct recruitment. document in support of this claim. In case respondents decided to fill up the post by direct recruitment, we presume that they will adhere to the age limit mentioned in the R/Rules for the post of Addl. Director. The OA is disposed with the aforesaid observation. No costs.

> (M.P. Singh) Member(A)

(Ashok Agarwal) Chainman

/gtv/